- (b) Cement companies have committed quantities and ceiling price for a period of 3 years with 10% escalation on 1st of April of every year to arrive at the next year ceiling price. The cement companies have the freedom to dynamically increase/decrease their prices within the ceiling price.
- (c) and (d) The price given are ex-factory price over which taxes are payable. No concession on the excise duty, sales tax and freight charges are being given.

## Operationalising of call centres for accident victims

- 882. DR. R. LAKSHMANAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that call centres for helping road accident victims on National Highways in the country have not been fully operational and are still under testing stage only;
  - (b) if so, the reasons therefor;
  - (c) by when Government call centres would be in operation; and
  - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

(b) to (d) The call centres are not fully operationalised due to issues related to declaration of 1033 as "Non-metered" services by Department of Telecommunication (DoT). The call centre agencies are encountering difficulties in routing of calls by Telecom Service Providers (TSPs) as they communicated to the implementing agencies that National Highways Authority of India (NHAI) is required to execute a commercial agreement with all the Telecom Service Providers (TSPs) to implement DoT decision. Due to these issues, NHAI has decided to terminate the existing contracts and has invited fresh bids. The last date for submission of bid is 20 May, 2016. The service provider has to set up call centres within 45 days from the date of signing of contract.

## Reducing road accidents

883. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of road accident incidents, fatalities and injuries during 2015, Statewise;